

OFFICE OF THE
CHAIRMAN, DISTRICT RECRUITMENT COMMITTEE,
JUDGESHIP OF BANKURA
-CUM-
THE DISTRICT JUDGE,
BANKURA

ENGLISH DEPARTMENT

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Employment Notification No.5 dated, Bankura 3rd July, 2018

In continuation of Employment Notification No.01 dated, Bankura, the 14th Day of May, 2018, the list of applicants with warning and the list of disqualified/ineligible applicants are hereby published in the District Court website [Reference:1.(i) and 1.(ii) : List of Applicants with warning and 2. List of disqualified/ineligible applicants]

The applicants, who are found without proper payment/without payment of examination fees, as per Warning List No.1(i) are hereby notified that, if proper payment was made by the candidates, they are directed to submit the supportive/relevant documents of proper payment before the **Recruitment Cell** of the Office of the Ld. District Judge, Bankura on and from **5th day of July 2018 to 12th day of July, 2018**, in working days, from **10:30 to 5:00 P.M.**, else the applications shall be treated rejected.

The candidates, who have found with multiple applications for different posts, as per Warning List No.1(ii) in violation of the general instructions, mentioned in the website for on-line application, are directed to choose their options, for a single posts, in writing, with proper identity proof, before the **Recruitment Cell** of the Office of the Ld. District Judge, Bankura on and from **5th day of July 2018 to 12th day of July, 2018**, in working days, from **10:30 to 5:00 P.M.**, else the candidature of the applicants shall be treated as cancelled.

Sd/-
Chairman,
District Recruitment Committee,
Bankura Judgeship
-cum-
District Judge, Bankura.